

(a) whether a house collapsed in the vegetable market in Hauz Quazi, Delhi on the 24th March, 1979;

(b) if so, the causes of the incident.

(c) the number of persons killed and injured as a result thereof; and

(d) whether any compensation has been paid to the next of the kins; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) to (d). The Delhi Administration has informed that a house collapsed in Hauz Quazi, Delhi on 24-3-1979. A survey was last conducted on 12-5-1978 and the condition of the building was found satisfactory. The precise cause of collapse could not be ascertained through the Inquiry conducted into the incident. The number of persons killed and injured as a result of this collapse is as under:—

	Male	Female	Child
Killed	1	4	4
Injured	7	2	3

The Delhi Administration has given Rs. 750/- to the next of kin of the deceased persons and Rs. 250 to each injured.

#### Law and Order in Kingsway Camp, Delhi

9260. SHRI CHIMANBHAI H. SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether during the last few months the law and order situation in

the Kingsway Camp, Delhi has been deteriorating;

(b) how many cases of thefts, kidnapping, murder and of other similar nature have been reported during the last three months; how many of them have been successfully investigated and challans filed in the Courts of Law; and

(c) what steps now Government propose to take to check the law and order situation from further deterioration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) and (b). There has been decline under the important heads of crime except dacoity, snatching and motor vehicles thefts. A detailed statement of the crime figures in this regard is attached.

(c) The following steps have been taken to control the law and order situation:—

(i) Maintenance of strict vigilance over activities of known criminals and stepping up of external proceedings.

(ii) Intensification of both foot and mobile patrolling.

(iii) Detailment of pickets at strategic places.

(iv) Launching of special drives against persons carrying dangerous weapons.

(v) Setting up of Vigilance Squad to check eve-teasing and pick-pocketing.

## Statement

Crime Figures with Disposal of Police Stations, Kingdoms Camp from 1-1-1979 to 31-3-1979 & 1-1-1978 to 31-3-1978

Head of Crime	Reported Cases									
	1	2	3	4	5	6	7	8	9	10
Dacoity	.	2	.	2	.	.	.	.	2	..
Murder	.	2	.	2	.	.	.	.	2	..
Attempt to Murder	.	1	..	1	..	.	.	.	1	..
Riots	.	1	..	1	1	.	.	1	.	..
Robbery	.	2	..	2	.	.	.	.	2	..
Snatching	.	6	.	6	.	.	.	.	3	1
Burglary	.	23	..	23	1	.	1	1	8	14
M.V. Theft	.	35	2	33	1	.	1	1	12	20
Cycle Theft	.	30	..	30	.	.	.	.	3	27
Pick-pocket	.	12	..	12	..	.	.	.	4	8
Misc. Theft	.	105	..	105	1	.	.	1	26	78
Misc. IPC	.	73	3	70	17	.	.	17	49	4
TOTAL IPC	.	292	5	287	21	.	21	114	152	

1-1-1978 to 31-3-1978

	1	2	3	4	5	6	7	8	9	10
Dacoity . . . . .		1	..	1	1	1	..	..	..	..
Murdr . . . . .		2	..	2	..	..	..	..	1	1
Attempt to Murder . . . . .		3	..	3	3	..	..	3	.	..
Riots . . . . .		1	..	1	1	..	..	1	..	..
Robbery . . . . .		3	..	3	5	..	..	5	..	3
Snatching . . . . .		5	..	5	..	..	..	..	..	5
Burglary . . . . .		39	1	38	12	2	..	10	1	25
M.V. Theft . . . . .		14	2	12	3	..	..	3	..	9
Cycle Theft . . . . .		50	..	50	5	1	..	4	..	45
Pick-pocket . . . . .		15	..	15	4	..	..	4	..	11
Misc. Theft . . . . .		122	3	119	14	1	..	13	..	105
Misc. IPC . . . . .		143	19	124	73	2	2	69	2	48
TOTAL IPC . . . . .		403	25	378	121	7	2	112	5	252